

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

ORIGINAL APPLICATION NO. 180/000787/2017

Thursday, this the 26th day of July, 2018

CORAM

**HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER**

Jaisamma Joseph
TGT Mathematics, Jawahar Navodaya Vidyalaya
Kulamavu Idukki-685 601
Residing at Jawahar Navodaya Vidyalaya Quarters
Kulamavu Idukki-685 601

... **Applicant**

[By Advocate Mr.Vishnu S Chempazhanthiyil]

V.

1. The Commissioner
Navodaya Vidyalaya Samiti
Department of School Education & Literacy
Government of India, B15, Institutional Area
Sector 62, Noida, Budh Nagar,
Uttar Pradesh-201 309
2. The Deputy Commissioner (Pers)
Navodaya Vidyalaya Samiti (Hyderabad Region)
Ministry of Human Resource & Development
1-1-10/3, Sardar Patel Road, Secunderabad-500 003 ... **Respondents**

(By Advocate Mr.Millu Dandapani)

This application having been finally heard on 26.7.2018, the Tribunal on the same day delivered the following in the open court.

ORDER (ORAL)

*Per: **MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER***

Heard Shri.Vishnu S Chempazhanthiyil representing Mr.Ajith Mohan.M.J, learned counsel for the applicant and Mr.Millu Dandapani, learned counsel for the respondents.

2. We feel that the Original Application can be disposed of at this point as the annual transfers for the year 2018-2019 are currently under process. The applicant's request for a choice station may also be considered suitably and she may be posted to a destination in accordance with the transfer policy adopted by the respondents' organisation. The Original Application is disposed of as above. No costs.

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

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List of Annexures

Annexure A-1 - True copy of notification No.F.No.2/18/2015 – NVS (Estt.II)/6193 dated 25.4.2017 issued by the first respondent

Annexure A-2 - True copy of application submitted by the applicant

Annexure A-3 - True copy of First Round Transfer List of TGT Mathematics as published in the web site of NVS (relevant portion)

Annexure A-4 - True copy of the final transfer list published by the JNV in the web site on 29.8.2017

Annexure A-5 - True copy of the representation dated 7.9.2017 submitted to the 1st respondent

Annexure A-6 - True copy of the communication No.2-5/TGT/2017/Estt.II/11301-11305 dated 18.9.2017 issued by the NVS

Annexure A-7 - True copy of medical certificate issued by the Public Health Centre, Kudayathoor, Idukki

Annexure A-8 - True copy of representation dated 4.5.2017 to the 1st respondent

Annexure A-9 - True copy of Notice No.F.1-13/2014-NVS(Estt.I)/Vol.VII/TGT/4032 dated 25.9.2017 the 1st respondent

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